THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong, the 13th November, 2019.

No.HCM-II/130/2018-Estt/____ Pursuant to Notification No. K.13034/04/2019-US.I dated 8th November, 2019 of the Government of India, Ministry of Law & Justice (Department of Justice), it is hereby notified that Hon'ble Mr. Justice Mohammad Rafiq, Judge of the Rajasthan High Court has assumed charge of the office of the Chief Justice of High Court of Meghalaya in the forenoon of 13th November, 2019.

By Order,

REGISTRAR GENERAL

Memo No.HCM-II/130/2018-Estt/6562A

Copy for information:-

Dated, the 13th November, 2019

- 1. The Principal Private Secretary to Hon'ble the Chief Justice of India, Supreme Court of India, New Delhi.
- 2. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, for his Lordship's Information.
- 3. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, for his Lordship's information.
- 4. The Secretary to the Governor of Meghalaya, Raj Bhavan, Shillong.
- 5. The Private Secretary to Hon'ble the Chief Minister, Meghalaya, Shillong.
- 6. The Chief Secretary, Government of Meghalaya, Shillong.
- 7. The Secretary General, Supreme Court of India, New Delhi.
- The Joint Secretary to the Govt. of India, Ministry of Law & Justice, Department of Justice with reference to notification K.13034/04/2019-US.I dated 8th November, 2019.
- 9. The Accountant General (A&E), Meghalaya, Shillong, with enclosed copy of Notification No. K.13034/04/2019-US.I dated 8th November,2019.
- 10. The Commissioner & Secretary to the Govt. of Meghalaya, Law Department.
- 11. The Advocate General, Meghalaya, Shillong.

- 12. The Director General of Police, Govt. of Meghalaya, Shillong.
- 13. The Registrar General, all High Courts.
- 14. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 15. The Deputy Commissioner, all Districts.
- 16. The District & Sessions Judge, all Districts.
- 17. The Judge, all Autonomous District Councils.
- 18. The Chairperson , Meghalaya Human Rights Commission, Shillong.
- 19. The Chairperson, Meghalaya Lokayukta, Shillong.
- 20. The Director, Meghalaya State Judicial Academy, Shillong.
- 21. The Registrar/Secretary to the Central Administrative Tribunal (CAT) 61/35, Copernicus Marg, New Delhi-110001.
- 22. The Registrar/Secretary to the National Green Tribunals (NGT), Faridkot House, Copernicus Marg, New Delhi.
- 23. The State Informatics Officer, NIC, Meghalaya State Centre, Shillong for information and necessary action.
- 24. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
- 25. The President/Secretary, all Bar Associations in the State.
- 26. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
- 27. The Accountant-cum-cashier, High Court of Meghalaya, Shillong with enclosed copy of Notification No. K.13034/04/2019-US.I dated 8th November,2019.
- 28. Office file.

REGISTRAR GENERAL